

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 2444  
TO BE ANSWERED ON 08.07.2019**

**Private and Deemed Universities**

**†2444.SHRI RAJENDRA AGRAWAL:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the total number of private and deemed universities in the country and State-wise their ranking on the basis of performance including those from Tamil Nadu;
- (b) the location-wise details of the universities which have been recognised by the university Grants Commission on the basis of merits and demerits of the universities;
- (c) whether the Government has stipulated any procedure to ascertain the merits and demerits and performance of the private universities and if so, the details thereof; and
- (d) the steps being taken by the Government for the improvement of the level and quality of education being provided by the said Universities?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a): As of now, 337 Private Universities and 126 Deemed to be Universities are functioning in the country. All Higher Educational Institutions including Private Universities and Deemed to be Universities are ranked by National Institutional Rankings Framework (NIRF) based on their performance which includes 'Teaching, Learning and Resources', 'Research and Professional Practices', 'Graduation Outcomes', 'Outreach and Inclusivity', and 'Perception'. State/UT-wise list of all Private Universities and Deemed to be Universities that participated and ranked in NIRF-2019 in various categories is available on NIRF's website [www.nirfindia.org](http://www.nirfindia.org).

(b): The location-wise details of University Grants Commission (UGC) recognized Universities are available on UGC's website [www.ugc.ac.in](http://www.ugc.ac.in).

(c): Private Universities are regulated by the UGC as per the provisions of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. In order to ascertain the quality and performance of Private Universities, UGC conducts inspection of every Private University with the help of its Expert Committees consisting of a representative(s) from the Statutory Council(s) concerned. These

Committees assess the fulfillment of minimum criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc. as laid down by the UGC and respective Statutory Councils. In case any deficiencies are pointed out, the Private Universities are asked to submit compliance report in respect of the observations/suggestions of the Expert Committees.

(d): UGC issued a Quality Mandate for all Higher Educational Institutions (HEIs) including Private Universities to improve the standard and quality of education. The UGC issued the following 10 initiatives for all HEIs to achieve the above objectives:

- i. Induction programme for students.
- ii. Learning outcome-based curriculum framework – revision of curriculum in regular intervals.
- iii. Use ICT based learning tools for effective teaching-learning process.
- iv. Soft skills for students.
- v. Social and Industry connect for every Institution: Every Institution shall adopt at least 5 villages for exchange of knowledge and for the overall social / economic betterment of the village communities.
- vi. Examination reforms – test the concept, and application; exit examinations.
- vii. Tracking of the student progress after completion of Course.
- viii. Induction training for all new teachers, and annual refresher training for all teachers – role of the NRCs; and mandatory leadership / management training for all educational administrators.
- ix. Promoting quality research by faculty and creation of new knowledge.
- x. Mentoring of non-accredited institutions, so that every Institutions can get accreditation by 2022.

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